

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
(SM APPEAL BRANCH)

Dated:-02/05/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 02/05/2018 stand adjourned except part heard matters Nos. E/51455-51456/2017-SM listed on 02/05/2018 and the next date of hearing will be notified in due course.

By order  
  
Deputy Registrar  
(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. P.A.Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
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5. Guard file

  
Deputy/Assistant Registrar  
(SM)